

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
CA(CAA)-36(PB)/2019

IN THE MATTER OF:

Aircity Footcase Pvt. Ltd. with
Ishmi Enterprises Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230, 231-232

Order delivered on 11.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

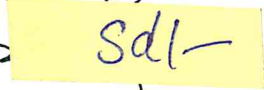
PRESENT:

For the Petitioner: Mr. Ashish Middha, Adv.

ORDER

Arguments heard. Order reserved.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

11.04.2019
Ritu Sharma